

**Winding of Enquiry Commission
against Birla Companies**

2143. SHRI SATYENDRA NARAYAN SINHA:

SHRI HUKAMDEO NARAIN
YADAV:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Enquiry Commission looking into the affairs of the Birla companies has been wound up; and

(b) if not, the progress made by the Commission so far?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) It is presumed that the reference is to the Commission of Inquiry on Large Industrial Houses appointed by the Government which, *inter-alia*, is enquiring into certain aspects of the working of some of the companies belonging to the Birla group. The Commission has not been wound up.

(b) The table below gives an approximate idea of the work done by the Commission in regard to scrutiny of cases:

Cases relating to	No. of files to be scrutinised	No. of files scrutinised
Licensing Wing	2731	1521
Industrial Finance Corporation of India	700	700
Industrial Credit & Investment Corporation of India	1581	1581
Industrial Development Bank of India	282	282
Life Insurance Corporation	900	900
Unit Trust of India	140	140
State Bank of India & Subsidiaries	3000	1800
Company Law Wing	1732	1593
Revenue Wing — Income Tax	900	500
	<u>11966</u>	<u>9017</u>

Apart from scrutiny of cases stated above, the Commission has already held public hearings on five occasions in connection with matters relating to financial assistance granted by public financial institutions. Further hearings in respect of the financial assistance and other terms of reference are proposed to be held by the Commission in due course of time.

**Proposal to abrogate Article 370 of the
Constitution**

2144. SHRI P. K. DEO:

SHRI CHATURBHUJ:

Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to abrogate Article 370 of the Constitution so far as it relates to the State of Jammu and Kashmir?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): No, Sir.

**Memorandum from Dock Sramik
Association, Calcutta**

2145. SHRI DINEN BHATTACHARYA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received memorandum from the Dock Sramik Association, Calcutta;

(b) whether Government are considering to take over the Shalimar Works Ltd; and

(c) if so, when and the features thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) Yes, Sir.

(b) and (c). The matter is under consideration, in consultation with the Ministry of Shipping & Transport.